

processing by the farmers during kharif 1988, is also being made.

[English]

Workers Participation in Management

1065. SHRI E. AYYAPU REDDY: Will the Minister of LABOUR be pleased to state:

(a) the number of public sector undertakings where workers' representatives participated in the management of the undertakings;

(b) whether any legislation to give effect to Article 43(a) of the Constitution is under consideration of Union Government in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) According to the latest information available, there are 96 Central Public Sector Enterprises who have workers participating in Management.

(b) No, Sir.

(c) Does not arise.

Unemployment Problem

1066. SHRI E. AYYAPU REDDY: Will the Minister of LABOUR be pleased to state:

(a) the number of unemployed registered with the various Employment Exchanges by the end of 1987;

(b) the number of persons provided with employment through Employment Exchanges during 1987; and

(c) the number of industrial workers whose services were retrenched on

account of industries becoming sick or on account of lay-offs in the year 1987?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) The number of job-seekers, all of whom are not necessarily unemployed, and were on the live registers of Employment Exchanges as on 31.12.1987 was 302.47 lakhs.

(b) The number of placements effected through the Employment Exchanges during 1987 was 3.34 lakhs.

(c) Information not available.

Housing Schemes for Industrial Workers

1067. SHRI E. AYYAPU REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether some housing schemes for industrial workers have been undertaken by industrial units employing more than 1,000 workmen;

(b) if so, whether some incentives are provided to the managements which take up and implement housing schemes for industrial workers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) to (c). There is no such scheme at present under implementation at the Central level. However, provisions for assistance to Mine Managements for housing schemes undertaken by them exist under the (a) Iron Ore, Manganese Ore and Chrome Ore Mines Labour Welfare Fund and (b) the Lime Stone and Dolomite Mines Labour Welfare Fund. The Mine Managements are paid subsidy for construction of houses and development of site at the following rates:—

	<i>Type I Housing Scheme</i>	<i>Type II Housing Scheme</i>
Subsidy:	Rs. 10,000/- per house or actual cost of construction whichever is less.	Rs. 20,000/- per house or actual cost of construction whichever is less.